



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: www.cic.gov.in**

**Decision No.5211/IC(A)/2010**

**F. No.CIC/MA/C/2010/000008**

**Dated, the 8<sup>th</sup> March, 2010**

Name of the Appellant: Shri. S.K. Baral

Name of the Public Authority: O.N.G.C.

## **Facts: <sup>i</sup>**

1. On perusal of the documents submitted by the appellant, it is noted that the appellant has grievances relating to service matters, mainly promotion. In this backdrop, he has sought for DPC minutes and related file notings. The CPIO assured that the information would be provided on receipt of the same from the concerned departments. The CPIO has as yet not furnished the information. Hence, this complaint before the Commission.

## **Decision:**

2. The CPIO is directed to provide DPC minutes as asked for by the appellant within 15 working days from the date of issue of this decision, failing which penalty proceedings u/s 20(1) of the Act would be initiated.

3. The appeal is thus disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>ii</sup>

Authenticated true copy:

(M.C. Sharma)  
Deputy Registrar

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<sup>i</sup> ***“If you don’t ask, you don’t get.” - Mahatma Gandhi***

<sup>ii</sup> ***“All men by nature desire to know.” - Aristotle***

**Name & address of Parties:**

1. Sh. S.K. Baral, 23, Garhi Cantt, Dehradun (Uttarakhand)
2. Sh. S.K. Jain, CPIO, ONGC Limited, 5<sup>th</sup> floor, South Tower, Scope Minar, Laxmi Nagar, Delhi – 110 092.
3. The Appellate Authority, ONGC Limited, 5<sup>th</sup> floor, South Tower, Scope Minar, Laxmi Nagar, Delhi – 110 092.